

गये हैं तथा इस कार्य पर अब तक कुल कितना धन खर्च किया गया है ?

शिक्षा मन्त्रालय में राज्य मंत्री (श्री जे. ए. सिंह) : केन्द्रीय हिन्दी निदेशालय द्वारा अभी तक ऐसी कोई पुस्तक प्रकाशित नहीं की गई है। तथापि, भारतीय भाषाओं के कुछ चुने हुए लेखों को द्विभाषी रूप में (देवनागरी में और संबंधित प्रादेशिक भाषा की लिपि में) संकलन और प्रकाशन की एक योजना हाल ही में तैयार की गई है और उसे नई चौथी पंचवर्षीय आयोजना में सम्मिलित किया गया है। आयोजना प्राबन्ध और वित्त मन्त्रालय द्वारा योजना स्वीकृत हो जाने के बाद ही उसे कार्यान्वित किया जाएगा।

Kothari Commission Regarding Scales of Himachal Pradesh Teachers

3537. SHRI PREM CHAND VERMA: Will the Minister of EDUCATION be pleased to state :

(a) whether he is aware of the fact that the Himachal Pradesh teachers have been agitating for one month continuously for not being given grades of pay as recommended by the Kothari Commission and as a result the children's education has been suffering ;

(b) whether it is a fact that the Himachal Pradesh Government have recommended to the Government of India that the Kothari Commission grades be given to the Himachal Pradesh Teachers ;

(c) if so, the main recommendations made by the Himachal Pradesh Government to the Government of India ; and

(d) whether the Government of India have rejected the demands and if so the reasons thereof and ; if not, when the final decision is likely to be reached ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAQWAT JHA AZAD) : (a) Yes, Sir. The teachers' agitation lasted from 16-9-68 to 12-10-68 but alternative arrangements were made to avoid loss to children's education.

(b) and (c). The Government of Himachal Pradesh recommended to the Govern-

ment of India that the scales of pay of Himachal Pradesh teachers be revised on the pattern allowed by the Punjab Government to its teachers on the basis of the recommendations of the Kothari Commission.

(d) The Government of India decided that the linking of the pay scales of Himachal Pradesh with those of Punjab was not justified and sanctioned the scales of pay applicable to teachers working under Delhi Administration for corresponding categories of teachers of Himachal Pradesh Government having equal duties and responsibilities with effect from 21-12-1967.

महावीर जयन्ती के लिए राजपत्रित प्रकाश

3538. श्री रघुवीर सिंह धार्लो : क्या पुनः कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को कई ज्ञापन प्राप्त हुये हैं जिनमें महावीर जयन्ती को राजपत्रित छुट्टी घोषित किये जाने का अनुरोध किया गया है ;

(ख) यदि हाँ, तो क्या अगले वर्ष से महावीर जयन्ती को राजपत्रित छुट्टी घोषित करने का निर्णय किया गया है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

यह-कार्य मन्त्रालय में उप मंत्री (श्री कै० एल० रामास्वामी) : (क) से (ग). महावीर जयन्ती को एक छुट्टी घोषित करने के लिये समय-समय पर अन्यायपूर्ण प्रार्थनाएँ आती रहती हैं। मामले की जांच-पड़ताल उसके सभी पहलुओं के साथ की गई है किन्तु वर्तमान छुट्टियों की संख्या बढ़ाना संभव नहीं हुआ है क्योंकि इससे जनता के कारोबार करने पर असर होगा। फिर भी महावीर जयन्ती दिल्ली में भारत सरकार के सिविल अधिकारियों के लिये वैकल्पिक छुट्टी बनी हुई है।

Land Allotments in Chandigarh

3539. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the educational and

Cultural Organisations in the Union Territory of Chandigarh which have been allotted land at concessional rates during the years 1967 and 1968 along with the details the land allotted to them; and

(b) the rate at which land has been allotted and the estimated cost per square yard on the development of such land?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A statement is attached.

(b) The land has been allotted at the rate of Rs. 6/- per sq. yard for the first acre and Rs. 4/- per sq. yard for the area exceeding one acre. The cost of development in each sector per acre is Rs. 140000/- for internal development and Rs. 4000/- for items and buildings outside the sector. This cost of development is recovered from residential and commercial plots in a sector. The remaining land in the sector is used for community purposes like parks, roads and buildings for cultural and educational activities.

STATEMENT

Name of the educational and Cultural Institutions	Details of the land allotted
1. The Istri Samaj (An Arya Samaj Organisation)	4.7 Kanals
2. The Khalsa Model School	6 acres
3. The Carmel Convent School	0.187 ..
4. Shri Guru Gobind Singh Foundation	3.4 ..
5. D.A.V. College for Women	12.5 ..
6. The Bharat Sewak Samaj	1 ..
7. The Guru Nanak World Peace Mission	0.83 ..

DISTRIBUTION OF CASH AWARDS TO EMPLOYEES OF CHANDIGARH

3540. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief

Commissioner of the Union Territory of Chandigarh has distributed cash awards to certain employees at his discretion;

(b) if so, the criteria applied for the selection of persons for the grant of cash awards; and

(c) whether the heads of the departments had been consulted before making the selection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No. Sir. The honorarium or cash awards were sanctioned on the recommendations of respective departments.

(b) Outstanding and meritorious services rendered during extra hours were the only criteria for the grant of the awards.

(c) Yes, Sir, in fact they made the proposal.

Allegations Against Leaders in *Vishva Neta*, Delhi

3541. SHRI ONKAR LAL BERWA: SHRI YASHPAL SINGH:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 6845 on the 30th August, 1968 regarding allegations against the leaders in "*Vishva-Neta*", a Delhi Weekly, and state:

(a) whether the allegations made therein have been found to be true; and

(b) if not, the action taken or proposed to be taken against the said Weekly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The case is still *sub-judice*.

Archaeological Excavations in Orissa

3542. SHRI CHINTAMANI PANIGRAHI: Will the Minister of EDUCATION be pleased to state:

(a) whether further efforts have been made for carrying out archaeological explorations or excavations in Orissa during 1967-68 or 1968-69;

(b) if not, the reasons thereof; and